

MINUTES OF THE MEETING NO. 03 (2019-20) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 28.06.2019 at 4:00 PM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 03(2019-20) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Vijay Kumar, Addl. DGFT on 28.06.2019 at 4:00 PM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri S. P. Agarwal, Under Secretary (MoPNG)
- (ii) Shri Vinod Kumar, T.O. (F) (MoEF&CC)

In attendance:

- (i) Shri Nitish Suri, Dy. DGFT
- (ii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 39 applications (including 29 deferred cases) were considered by the EFC, out of which 07 cases were approved, 03 were dropped 29 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
1.	M/s Sagoma Impex Pvt Ltd., Gujarat F.No – 01/91/110/195/AM19/EC	6 MT onion seeds	17.01.2019	Deferred due to want of comments / NOC from DoAC&FW.
2.	M/s Syngenta India Limited, Pune F. No. 01/91/110/218/AM19/EC	4.250 MT of Rice Seeds	28.02.2019	Deferred due to want of comments / NOC from DoAC&FW..
3.	M/s VNR SEEDS PRIVATE LIMITED , RAIPUR, CHHATTISGARH 01/21/101/50023/AM20/	1. RICE PADDY SEEDS - 15126 PADDY 100.000 K.G 2. RICE PADDY SEEDS - 9570 PADDY 100.000 K.G 3. RICE PADDY SEEDS - 12686 PADDY 100.000 K.G 4. RICE PADDY SEEDS - 15144 PADDY 100.000 K.G 5. RICE PADDY SEEDS - 15233 PADDY 100.000 K.G	03.05.2019	Deferred due to want of comments / NOC from DoAC&FW.
4.	M/s VNR SEEDS PRIVATE LIMITED ,	1. HYBRID RICE SEEDS VNR 9570 PADDY	17.05.2019	Deferred due to want of comments / NOC from

	RAIPUR, CHHATTISGARH 01/21/101/50037/AM20/	180000.000 K.G		DoAC&FW.
5.	M/s 5P HORTIPLEX, , COIMBATORE / TAMIL NADU 01/21/101/50032/AM20/	1. SEEDS - SANTALUM ALBUM (SANDAL WOOD TREE) SEEDS - SANTALUM ALBUM (SANDAL WOOD TREE) 200.000 K.G	11.05.2019	Deferred due to want of comments / NOC from DoAC&FW..
6.	M/s 5P HORTIPLEX, , COIMBATORE / TAMIL NADU 01/21/101/50047/AM20/	1. CASHEW NUT SEEDS CASHEW NUT SEEDS 600.000 K.G	27.05.2019	Deferred due to want of comments / NOC from DoAC&FW.
7.	M/s MALAV SEEDS PVT.LTD., , RATLAM, M.P. 01/21/101/50054/AM20/	1. Onion Seed Variety - Voilet De Galmi 12000.000 K.G 2. Hybrid Onion Seed Variety - Red Bombay 5000.000 K.G	01.06.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-122/2019- SD.IV (242nd EXIM-5(a))) dated 27.06.2019 for export of 17000 kg of onion seeds c.v. Violet de Gilma and Bombay Red to UAE.
8.	M/s SEEDWORKS INTERNATIONAL PRIVATE LIMITED , MEDCHAL, TELANGANA 01/21/101/50039/AM20/	1. PADDY ORIZA SATIVA TH 82 HYBRID 400000.000 K.G 2. PADDY ORIZA SATIVA US 88 HYBRID 200000.000 K.G	21.05.2019	Deferred due to want of comments / NOC from DoAC&FW.
9.	M/s NATH BIO-GENES (INDIA) LTD. , AURANGABAD, MAHARASHTRA. 01/21/101/50038/AM20/	4000 kg Onion Seeds	18.05.2019	Deferred As the NOC was received on 13.09.2018 and the applicant has filed application for grant of export license on 18.05.2019. So, EFC has decided to call for fresh NOC from DoAC&FW.
10.	M/s Siddhartha & Co, (NEAR MADARSA) SILIGURI, W.B. 01/21/101/50067/AM20/	1. Non Basmati Rice Paddy Other than seed quality 1000.000 M.T	19.06.2019	Deferred due to want of comments / NOC from DoAC&FW.
11.	M/s VIKASH KUMAR , EAST CHAMPARAN, BIHAR 01/21/101/50068/AM20/	1. Non Basmati Rice Paddy (other than seed quality) Non Basmati Rice Paddy (other than seed quality) 5000.000 M.T	20.06.2019	Deferred due to want of comments / NOC from DoAC&FW.
12.	M/s UPL LTD. , HYDERABAD, TELANGANA 01/21/101/50063/AM20/	1. Onion Violet de Galmi 1000.000 K.G	13.06.2019	Approved As per the NOC received from DoAC&FW vide OM No. 1-122/2019- SD.IV (242nd EXIM-4) dated 27.06.2019 for export of 1000 kg of onion seeds c.v. Violet de Gilma

				to Senegal
13.	M/s UPL LTD. , HYDERABAD,TELANGANA 01/21/101/50064/AM20/	1. Onion Violet de Galmi 500.000 K.G	13.06.2019	Approved As per the NOC received from DoAC&FW vide OM No. 1-122/2019-SD.IV (242nd EXIM-5) dated 27.06.2019 for export of 500 kg onion seeds c.v. Violet de Gilma to Mali.
14.	M/s MAHARASHTRA HYBRID SEEDS COMPANY PRIVATE LTD , MUMBAI,MAHARASHTRA 01/21/101/50065/AM20/	1. INDIAN PLANTING SEEDS FOR SOWING FREE SAMPLE FOR TRIAL ONLY HY. COTTON SEEDS INDIAN PLANTING SEEDS FOR SOWING FREE SAMPLE FOR TRIAL ONLY HY. COTTON SEEDS (Gossypium spp.) 1) MRC 7017 BG II - 20 KGS, 2) MRC 7031 BG II - 20 KGS, 3) MRC 7361 BG II - 20 KGS and 4) MRC 7377 BG II - 20 KGS 80.000 K.G	13.06.2019	Approved As per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD.IV (241th EXIM-22) dated 20.05.2019 for export of 80 Kg Bt. Cotton Seeds to Kenya.
15.	M/s ARIZONA SEEDS PRIVATE LIMITED , PATIALA,PUNJAB 01/21/101/50062/AM20/	1. ONION SEEDS ONION NASIK RED N53 12500.000 K.G	12.06.2019	Approved As per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD.IV (241th EXIM- 7) dated 20.05.2019 for export of 12500 Kg Onion Seeds to Pakistan.
16.	M/s ARIZONA SEEDS PRIVATE LIMITED , PATIALA,PUNJAB 01/21/101/50061/AM20/	1. ONION SEEDS ONION NASIK RED N53 7500.000 K.G	12.06.2019	Approved As per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD.IV (241th EXIM- 3) dated 20.05.2019 for export of 7500 Kg Onion Seeds to Pakistan.
17.	M/s Bharat Agro Overseas India, Delhi F. No. 01/21/101/50069/AM20	Onion Seeds N-53	25.06.2019	Approved As per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD.IV (241st EXIM-7) dated 20.05.2019 for export of 100 MT of onion seeds N-53 to Pakistan.
18.	M/s Jabs International Pvt Ltd., Maharashtra F. No. 01/21/101/50070/AM20	Cumin Seeds	26.06.2019	Deferred due to want of comments / NOC from DoAC&FW.

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Department of Animal Husbandry Dairying and Fisheries

19.	M/s. Vijani Exim Private Ltd., Delhi F. No. 01/91/110/66/AM19/EC	1000 Buffalo (M&F)	06.03.2019	Deferred due to want of comments / NOC from DoAHD&F
20.	M/s JAFFERBHOY SALEHBHOY & CO , MUMBAI MAHARASHTRA, MAHARASHTRA 01/21/101/50007/AM20/	1. CATTLE FEED (WHEAT BRAN) CATTLE FEED (WHEAT BRAN) 22.000 M.T	12.04.2019	Deferred due to want of comments / NOC from DoAHD&F
21.	M/s TRADE IMPEX , KOLKATA, WEST BENGAL 01/21/101/50021/AM20/	1. WHEAT BRAN WHEAT BRAN 10000.000 M.T	02.05.2019	Deferred due to want of comments / NOC from DoAHD&F
22.	M/s PEDIGREESTAR EQUINES PRIVATE LIMITED , MUMBAI, MAHARASHTRA 01/21/101/50066/AM20/	1. LIVE RACE HORSES (THOROUGHBRED) 3.000 Number	18.06.2019	Deferred due to want of comments / NOC from DoAHD&F

Ministry of Environment Forest and Climate Change

23.	M/s K VISWANATHA REDDY , CUDDAPAH, ANDHRA PRADESH 01/21/101/80004/AM19/	1. Red Sanders Logs - Patta Land Red Sanders wood in log, exclusively of cultivation origin obtained from Pattaland 32.976 M.T	31.03.2019	Deferred due to want of information from the firm
24.	M/s ARGOS INTERNATIONAL MARKETING PVT.LTD. , SANTACRUZ EAST MUMBAI, MAHARASHTRA 01/21/101/50031/AM20/	1. RED SANDERS WOOD LOG PIECES RED SANDERS WOOD LOG PIECES 4674.790 K.G	08.05.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
25.	M/s MMTCL LIMITED , CALCUTTA, WEST BENGAL 01/21/101/50002/AM20/	1. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM. GRADE B - 602.15 KGS & GRADE C - 4506.75 KGS 5108.900 K.G	05.04.2019	Dropped. The EFC noted that the validity of DGFT Notification No. 40/2015-20 dated 03.10.2018 to allow export of Red Sanders in Log form by the Govt. of AP, TN, Karnataka, Maharashtra and DRI has expired on 30.04.2019. Hence, the application cannot be considered until the validity is extended. A separate proposal is already under consideration in consultation with MoEF&CC and other stake

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				holders. Applications will be considered by EFC after extension (if any)
26.	M/s MMTC LIMITED , CHENNAI,TAMIL NADU 01/21/101/50005/AM20/	1. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A 15 NOS- 0.36180MT GRADE B 38 NOS- 1.02575MT GRADE C 222 NOS- 5.33905MT TOTAL NO OF LOGS 275 , TOTAL WEIGHT 6.7266MT 6.726 M.T 2. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A-0 GRADE B-19 NOS- 0.42835MT GRADE C- 218 NOS- 4.41955MT TOTAL NO OF LOGS 237 NOS, TOTAL WEIGHT 4.8479MT 4.847 M.T	08.04.2019	Dropped. The EFC noted that the validity of DGFT Notification No. 40/2015-20 dated 03.10.2018 to allow export of Red Sanders in Log form by the Govt. of AP, TN, Karnataka, Maharashtra and DRI has expired on 30.04.2019. Hence, the application cannot be considered until the validity is extended. A separate proposal is already under consideration in consultation with MoEF&CC and other stake holders . Applications will be considered by EFC after extension (if any)
27.	M/s MMTC LIMITED , CHENNAI,TAMIL NADU 01/21/101/50006/AM20/	1. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A- 32 NOS-0.70375MT GRADE B-204 NOS- 4.28460MT GRADE C-170 NOS - 4.01695MT TOTAL 406 NOS OF LOG TOTAL QUANTITY 9.0053 9.005 M.T 2. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A-0 GRADE B-0 GRADE C- 290 NOS 7.784MTS TOTAL 290 NOS OF LOGS TOTAL WEIGHT 7.784MT 7.784 M.T	10.04.2019	Dropped. The EFC noted that the validity of DGFT Notification No. 40/2015-20 dated 03.10.2018 to allow export of Red Sanders in Log form by the Govt. of AP, TN, Karnataka, Maharashtra and DRI has expired on 30.04.2019. Hence, the application cannot be considered until the validity is extended. A separate proposal is already under consideration in consultation with MoEF&CC and other stake holders . Applications will be considered by EFC after extension (if any)
28.	M/s RAATI RAJAN IMPEX , KOLKATTA, WEST BENGAL 01/21/101/50012/AM20/	1. RED SANDERS WOOD FROM PATTALAND Value added products of Red sanders wood in Furniture Sizes and planks from cultivation origin 82000.000 K.G	22.04.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
29.	M/s Shanti Trading, Navi			Deferred due to want of

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	Mumbai F. No. 01/91/110/183/AM19/EC	3000 MT waste Paper	18.12.2018	comments / NOC from MoEF&CC (HSM Division). So EFC has decided to send a D.O Letter from DGFT for expediting their comments at the earliest to this Directorate and also a representative from HSM Div. MoEF&CC should attend the EFC meeting on regular basis.
30.	M/s Singha Enterprise, Delhi F.No 01/91/110/216/AM19/EC	1000 MT Recovered Paper or Paperboard for FOB value of USD 140000	08.02.2019	Deferred due to want of comments / NOC from MoEF&CC (HSM Division). So EFC has decided to send a D.O Letter from DGFT for expediting their comments at the earliest to this Directorate and also a representative from HSM Div. MoEF&CC should attend the EFC meeting on regular basis.
31.	M/s Indian Mineral Export Co. , Kerala F.No. 01/91/110/221/AM19/EC	5 Kgs of Sandalwood Oil for FOB value of USD 27125	28.02.2019	Deferred due to want of information from the firm
32.	M/s Serum Institute of India Pvt. Ltd, Pune F. No 01/21/101/50060/AM20/E C	Vero Cell Line CCL-81 Vero Cell Line CCL-81, 72 LTR IN 300 TISSUE CULTURE FLASKS X 20 MILLION CELLS=6000 MILLION CELLS	10.06.2019	Deferred due to want of comments / NOC from MoEF&CC (Wild Life Division)
33.	M/s ALBANY MOLECULAR RESEARCH HYDERABAD RESEARCH CENTR , MAHARASHTRA,MAHARAS HTRA 01/21/101/50022/AM20/	1. Bromofluoromethane (Bromofluoromethane) 66.440 K.G	03.05.2019	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
34.	M/s Gujarat Fluoro Chemicals , Gujarat F.No. 01/21/101/50018/AM20/E C	500 MT Asahiklin – 225 Feedstock	25.04.2019	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)

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Ministry of Petroleum and Natural Gas

35.	M/s GODAVARI BIOREFINERIES LIMITED. , MUMBAI 01/21/101/50013/AM20/	1. ETHANOL 99.5% (MIN) (DENATURED) 80 NOS OF NEW HDPE DRUMS EACH WITH 230 LITERS OF ETHANOL 99.5% (MIN) (DENATURED) 18400.000 Litre	23.04.2019	Deferred due to want of comments / NOC from MoPNG.
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Ministry of Textile

36.	M/s National Silkworm Seed Org., Bangalo 01/21/101/50028/AM20/EC	Mulberry Silkworm Eggs Bivoltine Hybrid	06.05.2019	Deferred due to want of comments / Noc from Ministry of Textile (Silk Division)
37.	M/s National Silkworm Seed Org., Bangalo 01/21/101/50026/AM20/EC	Mulberry Silkworm Eggs Bivoltine Hybrid	06.05.2019	Deferred due to want of comments / Noc from Ministry of Textile (Silk Division)
38.	M/s National Silkworm Seed Org., Bangalo 01/21/101/50027/AM20/EC	Mulberry Silkworm Eggs Bivoltine Hybrid	06.05.2019	Deferred due to want of comments / Noc from Ministry of Textile (Silk Division)

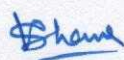
Ministry of Ayush

39.	M/s Jagdish Commercial Services, Punjab F. No. 01/21/101/50029/AM20	150 MT Nux Vomica Seeds	06.05.2019	Deferred due to want of comments / NOC from Ministry of Ayush
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Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.





(iii) **Approved post-facto** : Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped**. Cases shown as Dropped implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected**. Cases which are shown as Rejected implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed**. Cases which are shown as Closed implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

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